

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 319

New IA-2177/2024 CA No-150/CIII/ND/2018 IA-4979/2021 Contempt.P25/2022
IA-1262/2024 IA-1056/2024
In
IB-189(ND)/2017

IN THE MATTER OF:

State Bank of India

.....APPLICANT/PETITIONER

Vs

Namdhari Food International Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 08.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Abhishek Anand, Advocate.
For the Customs : Mr. Sandeep Bisht for Standing Counsel
For the ED : Mr. Zoheb Hossain , Spl Counsel, Vivek Gurnani,
Adv, Vivek Gaurav, Adv, Abhipriya Rai,
Adv, Antik Majumdar, Adv , Radhika Puri, Adv

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **31.05.2024**.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**